

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Petition(s) for Special Leave to Appeal (C) No(s). 14942/2019

K. RAJU & ORS.

Petitioner(s)

VERSUS

THE PROJECT DIRECTOR, NATIONAL HIGHWAYS AUTHORITY OF INDIA (NH 68)
& ORS. Respondent(s)

Date : 18-12-2019 This petition was called on for hearing today.

For Petitioner(s) Mr. T. Archana, Adv.
Mr. K. K. Mani, AORFor Respondent(s) Ms. Neetika Sharma, Adv.
M/S. M. V. Kini & Associates, AOR
Ms. Purbitra Mitra, Adv.
Mr. K. V. Vijayakumar, AORUPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is given to respondent Nos. 1 to 3 to file the counter affidavit. After expiry of four weeks, the matter be processed for listing before the Hon'ble Court under the rules.

RAJIV KALRA
Registrar

MG